

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

STARRED QUESTION NO:171  
ANSWERED ON:09.03.2007  
FINANCIAL ASSISTANCE TO INDIAN PROJECTS ABROAD  
Bhargav Shri Girdhari Lal;Maheshwari Smt. Kiran

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Union Government has taken a decision to provide some kind of assistance to Indian companies undertaking projects abroad;
- (b) if so, the details thereof; and
- (c) the norms/criteria fixed in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI P. CHIDAMBARAM)

(a), (b) and (c): A statement is laid on the table of the House.

Statement referred in reply to parts (a) to (c) of the Lok Sabha Starred Question No. 171 for answer on 9th March, 2007 by Shri Girdhari Lal Bhargava and Srimati Kiran Maheshwari regarding Financial Assistance to Indian Projects Abroad.

(a), (b) and (c): The Union Government has taken several steps from time to time to encourage exports, including project exports. Some important steps for assistance to Indian companies undertaking projects abroad, are the setting up of Project Export Promotion Council and establishment of a National Export Insurance Account to provide Insurance Cover for medium and long term exports including project exports.